GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3459

TO BE ANSWERED ON THE 10TH AUGUST, 2021

GRAZING LAND

3459. SHRIMATI MALA RAJYA LAXMI SHAH: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of grazing land in the country including Uttarakhand and Bundelkhand;

(b) whether the grazing land in Uttarakhand and Bundelkhand is in poor condition and appropriate use is not being done;

- (c) if so, the details thereof; and
- (d) the measures taken by the Government for proper management of grazing land?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): As per the Land Use Statistics, the details of permanent pastures and other grazing lands in the country including Uttarakhand state and Bundelkhand region for the year 2017-18 (latest available) are given below.

(Thousand hectares)

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Year	All India	Uttarakhand	Bundelkhand region
2017-18	10338	208	273

Source: DES, Ministry of Agriculture & FW

Note: Bundelkhand region includes seven districts of Uttar Pradesh (Chitrakut, Banda, Jhansi, Jalaun, Hamirpur, Mahoba and Lalitpur) and six districts of Madhya Pradesh (Chhatarpur, Tikamgarh, Damoh, Sagar, Datia and Panna)

As per Seventh Schedule of Constitution of India, land comes under the purview of State Government. However, Government of India supplements the efforts of State Government through various programmes.

Further, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a centrally sponsored scheme namely, National Livestock Mission in all States and UTs wherein financial assistance is provided for fodder production under the component Fodder Production from Non-Forest wasteland/rangeland/grassland/non arable lands.